

total amount of Rs. 1233.91 lakh spent under NREP so far in Gujarat during this period, an amount of Rs. 301.82 lakh has been spent for SCs and STs. This constitutes 24.5% of the total expenditure so far.

#### Assistance to Indian Mountaineering Team

7546. SHRI R.P. GAEKWAD : Will the Minister of SPORTS be pleased to state :

(a) whether an Indian mountaineering team, including seven women members, under the leadership, of Col. Darshan Kumar Khullar has been organised to scale Mount Everest some time in May this year ; and

(b) if so, the help and assistance provided to the team ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT) : (a) Yes, Sir.

(b) Out of the total financial assistance of upto Rs. 35 00 lakhs approved by the Government, grant amounting to Rs. 32.00 lakhs has so far been released, to the Indian Mountraineeing Foundation for meeting expenditure of this Everest expedition.

#### Revision of Pay Scales of Draughtsmen in CPWD

7547. SHRI R.P. DAS : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether a Board of Arbitration had given an Award in favour of Draughtsmen working in Central Public Works Department for revision of their pay scales ;

(b) what is the date of effecting the Award ;

(c) whether Government have since decided to revise the pay scales of Draughtsmen working in other Central Government Departments other than CPWD at par with CPWD Draughtsmen ;

(d) if so, the date of implementation of this revision ;

(e) whether the date of effect given in favour of Draughtsmen in other Central Departments is not the same as in the case of Draughtsmen in CPWD ; and

(f) if so, the reasons for this discrimination ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) Yes.

(b) Notional benefit was given w.e.f. 1.1.1973, actual benefit was given w.e.f. 16.11.1978.

(c) Yes.

(d) While notional benefit was given w.e.f. 13.5.1982, the actual benefit is allowed w.e.f. 1.11.1983.

(e) Yes.

(f) The date of effect in respect of Draughtsmen in other Central Government Departments is on the basis of decision taken by the Committee of National Council in their meeting held on 6.1.1984 after due discussion, between the official side and staff side.

#### Fuel Deficient Districts

7548. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that there is a large number of fuel deficient districts in the country ;

(b) if so, their number, State wise ;

(c) whether it is also a fact that wood is the main fuel which is being used by the villagers ; and

(d) if so, the steps being taken to implement the social forestry scheme in the country strictly ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) During VI plan 157 fuelwood deficit districts have been identified for implementation of Centrally Sponsored Scheme of Social Forestry including Rural Fuelwood Plantation. State-wise list of such districts is given in the attached statement.

(c) Yes, Sir.

(d) Steps taken are :

- (i) Inclusion of Social Forestry as an important component of New 20 Point Programme.
- (ii) Implementation of Social Forestry programmes under State Plan, Centrally Sponsored and Foreign aided projects/schemes.
- (iii) Soliciting people's participation, involvement of various Departments, public bodies, corporations, voluntary organisations, panchayats, farmers, youths and the children.

#### Statement

*List of 157 Districts Selected for Implementation of the Centrally Sponsored Scheme of Social Forestry Including Rural Fuelwood Plantations*

Name of the States/ Union Territories	Name of districts selected		
1	2	1	2
1. Andhra Pradesh	1. Rangareddy 2. Guntur 3. Medak 4. Nalgonda 5. Krishna 6. Nellore 7. Prakasam 8. Nizamabad	3. Bihar	1. Santhal Parganas 2. Bhagalpur 3. Giridih 4. Dhanbad 5. Hazaribag 6. Gaya 7. Aurangabad 8. Nalanda 9. Monghyr 10. Rohtas 11. Nawadah
2. Assam	1. Kamrup 2. Goalpara 3. Sibsagar 4. Cachar	4. Gujarat	1. Vadodara 2. Panchmahal 3. Kutch 4. Surindranagar 5. Sabar Kantha 6. Jamnagar 7. Bhavnagar
		5. Haryana	1. Karnal 2. Mahendergarh 3. Gurgaon 4. Kurukshetra 5. Sonapat
		6. Himachal Pradesh	1. Kangra 2. Mandi 3. Sirmur 4. Simla 5. Hamirpur
		7. Jammu and Kashmir	1. Anantnag 2. Rajouri 3. Kargil 4. Kathua
		8. Karnataka	1. Bangalore 2. Gulbarga 3. Kolar 4. Bellary 5. Mandya 6. Dharwad 7. Mysore 8. Chickmagalur
		9. Kerala	1. Cannanore 2. Trivandrum 3. Kozhikode 4. Kottayam

	1	2		1	2
10. Madhya Pradesh	1. Rewa	2. Ratlam	3. Indore	4. Bhopal	5. Gwalior
	6. Jhabua	7. Seony	8. Jabalpur	9. Bilaspur	10. Raipur
	11. Satna	12. Durg	13. Sagar	14. Khandwa	15. Panna
11. Maharashtra	1. Ahmednagar	2. Ratnagiri	3. Sholapur	4. Usmanabad	5. Kolhapur
	6. Parbhani	7. Nasik	8. Pune	9. Thane	10. Jalgaon
12. Manipur	1. Manipur Central	2. Manipur North			
13. Meghalaya	1. West Khasi Hills	2. West Garo Hills			
14. Nagaland	1. Kohima	2. Phek	3. Tuensang		
15. Orissa	1. Balasore	2. Cuttack	3. Bolangir	4. Puri	5. Ganjam
16. Punjab	1. Amritsar	2. Patiala	3. Ferozpur	4. Gurdaspur	5. Faridkot
17. Rajasthan	1. Jaipur	2. Udaipur	3. Bharatpur	4. Alwar	5. Bhilwara
	6. Ajmer	7. Banswara	8. Jhunjhunu	9. Kota	10. Sawaimadhopur
18. Sikkim	1. East Gangtok	2. South Gangtok			
19. Tamil Nadu	1. Madurai	2. Trichirapalli	3. Chengalpattu	4. Dharmपुर	5. North Arcot
	6. South Arcot				
20. Tripura	1. West District	2. North District			
21. Uttar Pradesh	1. Hamirpur	2. Jalaun	3. Pilibhit	4. Kheri	5. Jhansi
	6. Lalitpur	7. Tehri	8. Almora	9. Garbwal	10. Mirzapur
	11. Meerut	12. Allahabad	13. Deoria	14. Gorakhpur	15. Jaunpur
	16. Azamgarh	17. Moradabad	18. Agra	19. Aligarh	
22. West Bengal	1. Burdwan	2. Midnapur	3. Bankura	4. 24-Parganas	5. Birbhum
	6. Nadia				

1

2

## Union Territories

- |                       |                    |
|-----------------------|--------------------|
| 1. Arunachal Pradesh  | 1. West Kameng     |
|                       | 2. Lower Subansiri |
|                       | 3. Dibang Valley   |
|                       | 4. Tirap           |
|                       | 5. Lohit           |
|                       | 6. East Kameng     |
|                       | 7. Upper Subansiri |
|                       | 8. East Siang      |
|                       | 9. West Siang      |
| 2. Delhi              | 1. Delhi           |
| 3. Mizoram            | 1. Aizwal          |
|                       | 2. Lunglei         |
|                       | 3. Chintuipui      |
| 4. Goa, Daman and Diu | 1. Goa             |

14

Total : 157 Districts.

## Increase in Margin of Profit for Wholesale Rice Traders

7549. SHRI KRISHNA CHANDRA HALDER : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have received a memorandum dated 14 February, 1984 from Raniganj Chamber of Commerce urging for increase in the margin of profit for wholesale rice traders under public distribution system ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL

SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir.

(b) Government of India is keen that the consumers should be supplied foodgrains at reasonable price. However, margins to wholesalers and retailers and such other incidental charges are fixed by the State Governments, who would take into account all these factors while fixing the retail selling price.

## हमारे समुद्री क्षेत्र में विदेशी मत्स्य नौकाएं

7550. श्री छोटूभाई गामित : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस संबंध में कोई रिपोर्ट प्राप्त हुई है कि कुछ विदेशी मत्स्य नौकाएं हमारे समुद्री क्षेत्र में अत्याधुनिक जालों का प्रयोग कर रही हैं,

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ; और

(ग) उस पर सरकार की क्या प्रतिक्रिया है ?

कृषि मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) और (ख) चार्टर किए गए कुछ विदेशी मत्स्य जलयानों द्वारा मेश आकार के छोटे जाल उपयोग करने के बारे में सूचना मिली है ।

(ग) हालांकि चार्टर किए गए विदेशी जलयानों को सरकार द्वारा दी गई स्वीकृति, जिसमें जलयान तथा गियर की किस्म, अर्थात् ट्रावलिंग, लांगलाइनिंग आदि के बारे में विशेष रूप से उल्लेख किया गया होता है, के अन्तर्गत केवल जल सीमा क्षेत्र के बाहर ही कार्य करने की अनुमति है । उसके बावजूद सरकार ने मेश आकार के छोटे जालों का उपयोग करने को गम्भीरता से लिया है । मामले को मात्स्यकी उद्योग के ध्यान में भी लाया गया था ।

Proposals Received From Bihar Under R.L.E.G.P.

7551. SHRI BHOGENDRA JHA : Will